

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6821/2023

ABHAY KUMAR SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68787/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.68788/2023-EXEMPTION FROM FILING O.T. ***ONLY I.A. NO. 80972 OF 2023 TO BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS***

IA No. 68787/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 68788/2023 - EXEMPTION FROM FILING O.T.

IA No. 80972/2023 - EXEMPTION FROM SERVING NOTICE)

Date : 15-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Abhishek Singh, adv.
Mr. Rudra Vikram Singh, Adv.
Mr. Ashutosh Kumar, Adv.
Mr. Kartikeya Bhargava, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

I.A. NO. 80972 OF 2023

Mr. Abhishek Singh, learned counsel for the applicants, seeks leave to withdraw this application reserving liberty to the applicants to file an appropriate application in accordance with law.

Leave granted, as prayed for.

I.A. No. 80972 of 2023 is ordered and dismissed as withdrawn accordingly.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
BRANCH OFFICER

